<u>COURT-II</u> IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 232 OF 2014 & IA NO. 369 OF 2014

Dated :	<u>12th February, 2018</u>				
Present:	Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member				
<u>In the matter of</u> : Pune Power Development Pvt. Ltd. Vs. Karnataka Electricity Regulatory Commission & Ors.			••••	Appellant(s) Respondent(s)	
Сс	ounsel for the Appellant (s):	Mr. Nitish Ojha <i>for</i> Mr. Hardik Luthra			
Co	ounsel for the Respondent(s):	Ms. Srishti Govil for Mr. Sriranga S. for R-2	& R-3		
		ODDED			

ORDER

List this matter for hearing on <u>09.04.2018</u> as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

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